

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING  
LOK SABHA  
UNSTARRED QUESTION NO. 3138  
TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2020

**LAND OF PORT TRUSTS**

3138. PROF. SAUGATA RAY:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the land belonging to Port Trusts are being encroached in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to evict the encroachments and protect the land of Port Trusts?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING  
(SHRI MANSUKH MANDAVIYA)

(a)& (b) The details of extent of port land encroachment in Major Ports are as under:

S.No.	Name of Port Trust	Area (in acres)
1.	Kolkata Port Trust (KoPT): Haldia Dock Complex (HDC) Kolkata Dock System (KDS)	115.45 179.04
2.	Paradip Port Trust (PPT)	73.50
3.	Visakhapatnam Port Trust (VPT)	Nil
4.	Chennai Port Trust (ChPT)	3.88
5.	Kamarajar Port Limited (KPL)	Nil
6.	V.O. Chidambaranar Port Trust (VOCPT)	14.99
7.	Cochin Port Trust (CoPT)	0.15
8.	New Mangalore Port Trust (NMPT)	4.56
9.	Mormugao Port Trust (MPT)	2.69
10.	Mumbai Port Trust (MbPT)	53.17
11.	Jawaharlal Nehru Port Trust (JNPT)	19.75
12.	Deen Dayal Port Trust (DPT)	389.78

(c) The following steps are taken to evict the encroachments and protect the land of Port Trusts:

- (i) Eviction procedure under Public Premises (Eviction of Unauthorised Occupants) Act, 1971.
- (ii) Allotment of land for construction of permanent houses to the slums dwellers under Pradhan Mantri Awas Yojana Scheme in consultation State Government.
- (iii) Construction of compound wall to protect the port land.
- (iv) Regular Inspection of Port land and deployment of security guard.
- (v) Period encroachment removal drives.

\*\*\*\*\*